

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 28th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2, 12, 14 & 16

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **07.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt